## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:7133 ANSWERED ON:21.05.2012 CHATHAM SAW MILL Ray Shri Bishnu Pada

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Andaman and Nicobar (A&N) Administration send any interim/final reply within a fortnight to the MP's communication dated 28 November 2011 regarding follow on spot decision taken in respect of visit of the Chief Secretary and Member of Parliament to Chatham Saw Mill;
- (b) if so, the details thereof; and
- (c) if not, the action proposed to be taken against the defaulting officials of A & N Administration?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) In response to the letter of Member of Parliament dated 28.11.2011 final reply has been furnished by the Administration, Andaman & Nicobar vide its letter no. F. 10(G-I)/41/Vol-1/845 dated 13.01.2012.